

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Insolvency) No. 340 of 2020

In the matter of :

Facor Alloys Ltd. & Anr.

....Appellants

Vs.

**Bhuvan Madan RP of Ferro Alloys
Corporation Ltd. & Ors.**

...Respondents

Present:

**Appellant: Mr. Gaurav Mitra, Mr. N.S. Ahluwalia , Mr. Adhish Sharma,
Advocates**

**Respondent: Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra, Advocates
For R-3, Mr. Abhinav Vasisht, Mr. S. Panda, Ms. Charu
Bansal, Advocates for R-1, Mr. Karan Kanwal, Advocate for
for R-2.**

ORDER

20.03.2020 At request of both parties, the matter is adjourned to **24th April, 2020**. In the meanwhile, it is open to the respective parties to complete the pleadings like filing of Reply, Rejoinder by serving the copies of the same five days well in advance for the next date of hearing.

[Justice Venugopal M.]
Member(Judicial)

[KanthiNarahari]
Member (Technical)

sr/nn